

(c) whether Government proposes to modernise the BSF with Unmanned Serial Vehicles (UAVs) to launch offensive and defensive operations; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b) Keeping in view the trans-border crimes like illegal migration, human trafficking, smuggling of Fake Indian Currency Notes (FICN) and cattle, vulnerability mapping of Indo-Bangladesh and Indo-Pakistan borders has been carried out to identify the number of spots vulnerable to crimes. The details of crimes are as under:-

**India-Bangladesh Border**

|       |                                 |           |
|-------|---------------------------------|-----------|
| (i)   | Vulnerable to illegal migration | - 86 BOPs |
| (ii)  | Vulnerable to human trafficking | - 32 BOPs |
| (iii) | Vulnerable to FICN smuggling    | - 57 BOPs |
| (vi)  | Vulnerabl to Phensidyl          | - 55 BOPs |
| (v)   | Vulnerable to cattle smuggling  | - 23 BOPs |

The vulnerability mapping of Indo-Pakistan border was carried out and 129 BOPs on Indo-Pakistan border have been identified as most vulnerable spots which are guarded by BSF. These identified vulnerable BOPs have been further strengthened by deploying additional manpower, special surveillance equipments, vehicles and other infrastructural support.

(c) and (d) There is no proposal for acquiring Unmanned Aerial Vehicles (UAVs) at present.

**Funds to Odisha for modernisation of prisons**

2099. SHRI BAISHNAB PARIDA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of funds that have been sanctioned to the Odisha State for modernisation of prisons;

(b) whether the State Government has now submitted a proposal for the second phase of modernisation of the prisons; and

(c) if so, the details of status of the project *inter-alia* indicating the time-frame within which the funds would be sanctioned?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH): (a) to (c) State of Odisha was allocated Rs. 80.55 crore by the Government during the Modernisation Scheme for Prisons from 2002-2009 for construction of new jails, barracks, staff quarters, water and sanitation works. As the Scheme closed on 31.3.2009 no fund allocation under the Scheme was made during the last three years. However, a sum of Rs. 100 crore has been allocated by the Thirteenth Finance Commission to the State of Odisha for upgradation of security of jails, additional fortifications, better amenities to prisoners, improvement in sanitation, water supply and medical care.

#### **Securing literacy among jail inmates**

2100. SHRI BAISHNAB PARIDA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Tihar Jail has secured 100 per cent literacy among the inmates;
- (b) if so, the details thereof;
- (c) whether a similar strategy is proposed to be adopted for other jails in the country;
- (d) if so, the details thereof;
- (e) what is the similar action plan for other jails in the country; and
- (f) how far has it added to discipline among the inmates?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH): (a) and (b) Delhi Prisons have nearly achieved 100 per cent literacy rate. In case of new prisoners, who are illiterate, they are enrolled in illiteracy programme named as 'Padho Aur Padhao'.

(c) to (f) Formal training programmes are offered to the prisoners with the help of National Open School, IGNOU, State Open Universities, Distance Education Board and the technical courses are offered in collaboration with the Technical Training Institutes of various States. The Government is giving training to educate prisoners to enable them to teach less-educated and illiterate prisoners. Special attention is given to the illiterate inmate so that they may be able to read and write